

Annexure-13 : Wage Analysis (revised)

Services shall be provided as per the requirements mentioned in the tender document and complying with all statutory requirements.

Under Notification No. S.O. 188(E) dated 19th January, 2017 of the Ministry of Labour and Employment,
 Central Government notification no. (File No.1/6(3)/2025-LS-II dated Sept, 2025, applicable w.e.f. Oct 01, 2025).
Highly skilled : Rs.1065 per day
Skilled : Rs. 981 per day semi skilled
: Rs 893 per day
Unskilled : Rs.805 per day

Wage Analysis for calculation of Minimum wages

S.No	Particulars	Days	Rate per day	Number of workers	Total Amount in Rs.	EPF*	EDLI and Admin Charges **	ESI#	Bonus&	Service charges%	Total Wages	Total Wages for all workers	Reliever Charges	Gross Total Wages for all workers per one month
1	Highly Skilled													

2	Skilled													
3	Unskilled													

Notes: Statutory provisions

* EPF @ 12.00% of minimum wage or ₹15,000 /-, whichever is lower

** EDLI and Admin Charges {@1% (i.e., 0.5%+0.5 %) on ₹15,000/- }

ESI @ 3.25% of minimum wages (applicable for max salary of ₹21,000/-)

& Bonus @ 8.33% (applicable for max salary of ₹21,000/-)

% In consideration to OM No. F.6/1/2023 dated January 06,2023 of Department of Expenditure, Ministry of Finance, Govt. of India